

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.303
TO BE ANSWERED ON 20.07.2021

SCHEMES/PROGRAMMES IN POWER SECTOR

303. SHRI IRANNA KADADI:

Will the Minister of **POWER**
be pleased to state:

- (a) the details of schemes/programmes introduced/ launched in the power sector in various States, State/Union Territory-wise including Karnataka;
- (b) the quantum of funds allocated, sanctioned, released and utilized thereunder during the last three years and the current year, State/Union Territory-wise;
- (c) the number of households deprived of power facility in the rural and urban areas of the country, category-wise, including Scheduled Castes/Scheduled Tribes and others; and
- (d) the total number of villages electrified in the country during the last two years and the current year?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : The following schemes / programmes have been introduced / launched in the Power Sector in various States:

- I. Integrated Power Development Scheme (IPDS):** Ministry of Power (MoP), Government of India notified "Integrated Power Development Scheme" (IPDS) on 3rd December'14 for strengthening the power sub transmission and distribution networks in urban areas. Further, the R-APDRP (Restructured Accelerated Power Development & Reforms Programme) scheme was carried forward and subsumed under IPDS.
- II. Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY):** Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers / feeders / consumers and electrification of villages across the country.
- III. Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya):** Government of India had launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – "Saubhagya" in October, 2017 to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural areas and all poor households in urban areas across the country.

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- IV.** There is no upfront allocation of funds for any State/District under Saubhagya scheme. Funds are released for sanctioned projects in instalments based on the reported utilization of the amount released in the previous instalments and fulfilment of stipulated conditions.

The total value of the schemes sanctioned (Including State share, Central share and loan), the value and No. of projects completed, including the State of Karnataka, and Central share released are furnished as below:

- a) IPDS and subsumed R-APDRP at **Annexure-I**
- b) DDUGJY and SAUBHAGYA at **Annexure-II**

- V.** The MoP has been working with States by implementing schemes relating to energy efficiency and energy conservation, namely, Perform Achieve and Trade (for large industries); Energy Efficiency in Small and Medium Enterprises (SMEs); Energy Efficiency in Appliance Sector; Energy Efficiency in Building Sector; Strengthening of State Designated Agency (SDA). Details of funds released to various States under these schemes are furnished at **Annexure-III**.

- VI.** Central Government has recently approved the Revamped Distribution Sector Scheme- A Reforms-based and Results-linked Scheme with an outlay of Rs.3,03,758 crore and a Gross Budgetary Support of Rs.97,631 crore from Government of India over a period of five years from FY 2021-22 to FY 2025-26. The Scheme seeks to improve the operational efficiencies and financial sustainability of all DISCOMs/ Power Departments excluding Private Sector DISCOMs by providing conditional financial assistance to DISCOMs for strengthening of supply infrastructure based on meeting pre-qualifying criteria as well as upon achievement of basic minimum benchmarks by the DISCOM evaluated on the basis of agreed evaluation framework tied to financial improvements. The Scheme aims to reduce the AT&C losses to pan-India levels of 12-15% and ACS-ARR gap to zero by 2024-25.

- VII.** The LED Programme has two components, namely, (i) Unnat Jyoti by Affordable LEDs for All (UJALA) to provide LED bulbs to domestic consumers; and (ii) Street Lighting National Programme (SLNP) for replacement of conventional street lights with smart and energy efficient LED street lights. The LED Programme is being implemented by Energy Efficiency Services Limited (EESL), a joint venture company of four power sector PSUs viz. NTPC, PFC, REC & PGCIL, without any budgetary allocation from Government of India.

(c) : All the States have reported 100% household's electrification as on 31.03.2021. A total of 2.81 crore households have been electrified since the launch of Saubhagya, up to 31.03.2021, including households of Scheduled Castes / Scheduled Tribes and other categories.

(d) : As reported by the States, all the inhabited un-electrified census villages stand electrified on 28th April, 2018.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 303 TO BE ANSWERED IN THE RAJYA SABHA ON 20.07.2021

All amount in Rs Cr

IPDS (with R-APDRP subsumed)										
Sl No.	States/UTs	No. of Projects	Sanction Cost				Disbursement	Completed Project Detail		
			Total Value of Scheme (Sanction Cost)	Central share	Loan Component by State	State share	Central share disbursed	Projects completed	Value of Projects completed	Central share released against Completed projects
1	A&N	1	18	11	5	2	10	0	0	0
2	AP	71	1386	829	469	87	763	67	1255	725
3	Arunachal Pradesh	5	196	172	16	8	103	3	115	57
4	Assam	91	1433	1271	125	37	1149	88	1382	1144
5	Bihar	86	4139	2267	1561	311	1748	76	3365	1542
6	Chhattisgarh	39	1435	677	697	62	587	36	1333	566
7	Delhi	1	198	119	59	20	90	1	198	90
8	Goa	5	164	131	25	8	105	3	113	96
9	Gujarat	94	2284	1217	955	112	1110	94	2284	1110
10	Haryana	25	667	489	134	45	408	21	631	405
11	HP	32	567	510	48	9	466	28	500	438
12	J&K + Ladakh	51	2342	2105	214	24	1047	9	276	195
13	Jharkhand	47	1940	797	1066	76	703	45	1814	653
14	Karnataka	123	2401	1388	875	137	1308	115	2224	1265
15	Kerala	74	1966	924	975	67	842	71	1895	827
16	Maharashtra	138	5118	2416	2448	254	2217	133	5087	2201
17	Manipur	173	562	503	53	7	464	172	444	382
18	Meghalaya	18	302	270	27	5	172	15	275	165
19	Mizoram	19	367	327	35	6	257	17	346	252
20	MP	14	3762	1778	1811	172	1630	11	3611	1600
21	Nagaland	5	162	142	14	7	117	3	144	113
22	Odisha	41	1577	920	542	115	753	30	1187	556
23	Puducherry	3	116	43	70	2	34	2	94	26
24	Punjab	71	2190	918	1227	45	854	68	2065	795
25	Rajasthan	134	3530	1790	1583	158	1322	126	3352	1297
26	Sikkim	10	241	210	23	8	114	3	80	73
27	Tamil Nadu	128	4639	1905	2550	184	2067	127	4546	2051
28	Telangana	61	2096	958	1062	75	913	59	2088	912
29	Tripura	27	399	350	38	11	287	23	299	230
30	UP	255	11821	5532	5725	564	4664	237	11108	4499
31	Uttarakhand	48	1243	1096	111	36	918	46	1128	878
32	West Bengal	82	3773	2166	1303	304	1897	76	3112	1592
Total		1972	63035	34232	25845	2958	29120	1805	56351	26736

Note -

IPDS - Central share is GOI grant, R-APDRP - Central share is GOI loan (convertible to grant)
Full disbursement against completed project may not have been made since project is yet to be closed by Discom
Disbursement is made as per guidelines as per project progress and Utilisation of earlier released funds

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 303 TO BE ANSWERED IN THE RAJYA SABHA ON 20.07.2021

DDUGJY & Saubhagya - Status of Sanction & Release (as on 30.06.2021)

Sr. No.	State	Subsumed RE^				DDUGJY New				DDUGJY - Additional Infra for electrification of Hhs				Saubhagya				Rs. In crore Cost of Closed projects	
		Sanction Project Cost	Grant involved	State share and loan component	Fund Released (grant + Loan)	Sanction Project Cost	Grant involved	State share and loan component	Grant Released	Sanction Project Cost	Grant involved	State share and loan component	Grant Released	Sanction Project Cost	Grant involved	State share and loan component	Grant Released	No. of project closed	Cost of projects
1	Andhra Pradesh	78	70	8	59	941	565	376	477	-	-	-	-	-	-	-	-	16	563
2	Arunachal Pradesh	170	153	17	84	427	363	64	228	292	248	44	130	323	275	48	153	22	1,195
3	Assam	1768	1591	177	1640	1,535	1,305	230	1,024	1,494	1,270	224	1,082	973	827	146	684	27	3,333
4	Bihar	6402	5761	640	4266	7,301	4,381	2,920	3,753	-	-	-	-	926	555	370	468	60	7,682
5	Chhattisgarh	730	657	73	443	1,540	924	616	770	84	50	33	39	648	389	259	336	21	1,409
6	Gujarat	15	14	2	13	925	555	370	505	-	-	-	-	-	-	-	-	44	1,010
7	Haryana ^s	0	0	0		316	190	126	160	30	18	12	-	18	11	7	3	18	218
8	Himachal Pradesh ^s	35	31	3	19	159	135	24	105	9	7	1	-	6	5	1	4	12	343
9	J&K	109	98	11	27	1,046	889	157	213	875	744	131	435	133	113	20	53	11	421
10	Jharkhand	1537	1384	154	1199	3,918	2,351	1,567	2,033	1,078	647	431	414	887	532	355	217	18	2,792
11	Karnataka	217	195	22	163	1,755	1,053	702	934	127	76	51	68	79	47	31	39	36	1,115
12	Kerala	58	52	6	52	485	291	194	239	-	-	-	-	90	54	36	55	14	314
13	Ladakh	82	74	8	15	116	98	17	47	-	-	-	-	-	-	-	-		
14	Madhya Pradesh	2356	2120	236	1806	2,891	1,734	1,156	1,387	999	599	399	363	873	524	349	414	61	2,994
15	Maharashtra	85	77	9	69	2,175	1,305	870	1,071	369	221	148	165	406	244	162	198	35	853
16	Manipur	283	255	28	176	142	121	21	58	60	51	9	44	121	103	18	86	6	189

17	Meghalaya	39	36	4	23	303	258	45	189	381	324	57	254	276	234	41	187	7	467
18	Mizoram	106	96	11	101	52	45	8	29	32	27	5	15	46	39	7	41	16	394
19	Nagaland	120	108	12	104	137	116	20	72	28	24	4	18	64	54	10	39	11	270
20	Odisha	3784	3405	378	2989	1,750	1,050	700	833	509	305	203	253	525	315	210	245	34	3,924
21	Punjab					443	266	177	188	-	-	-	-	2	1	1	0	17	184
22	Rajasthan	1525	1372	152	1231	2,909	1,745	1,163	1,336	1,128	677	451	579	663	398	265	280	54	2,214
23	Sikkim	21	19	2	16	50	42	7	37	37	32	6	25	2	2	0	2	4	218
24	Tamil Nadu	51	46	5	36	924	554	370	456	-	-	-	-	-	-	-	-	29	489
25	Telangana	33	29	3	30	462	277	185	215	-	-	-	-	35	21	14	15	10	314
26	Tripura	317	285	32	253	74	63	11	40	359	305	54	197	418	355	63	260	9	411
27	Uttar Pradesh	10228	9205	1023	8775	6,946	4,168	2,779	3,321	6,290	3,774	2,516	2,469	6,188	3,713	2,475	1,465	141	14,433
28	Uttarakhand	107	97	11	58	845	718	127	614	-	-	-	-	149	127	22	43	13	760
29	West Bengal	899	809	90	678	4,262	2,557	1,705	2,008	-	-	-	-	259	155	104	123	32	3,029
30	Goa	-	-	-	-	20	12	8	10	-	-	-	-	-	-	-	-		
31	D&N Haveli	-	-	-	-	5	3	2	1	-	-	-	-	-	-	-	-		
32	Puducherry	-	-	-	-	20	12	8	10	-	-	-	-	-	-	-	-		
33	Andaman Nicobar	-	-	-	-	21	13	8	3	-	-	-	-	-	-	-	-		
Total		31156	28040	3116	24326	44896	28159	16737	22366	14179	9399	4780	6549	14109	9093	5016	5408	778	51538

Note: i) \$ The State of Haryana & Himachal Pradesh have incurred the expenditure under Additional Infra but since the amount involved is not significant, therefore, these States have decided to claim full amount at the time of closure.

ii) Under Saubhagya projects were not sanctioned for the States/UTs who already achieved 100% household electrification viz. Andhra Pradesh, Gujarat, Tamil Nadu, Goa, D&N Haveli and Andmanad Nicobar.

iii) States where no additional infrastructure was required for electrification of households under Saubhagya Scheme , no project was sanctioned under additional infrastructure

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 303 TO BE ANSWERED IN THE RAJYA SABHA ON 20.07.2021

State / UT-wise Quantum of funds sanctioned and released during the last three years for energy efficiency programmes:

(in Cr.)

Sl. No.	States/Uts	Fund sanctioned and released during 2018-19	Fund sanctioned and released during 2019-20	Fund sanctioned and released during 2020-21
1	A&N Islands	0.00	0.6178	0.97
2	Andhra Pradesh	0.7384	3.0404	3.5583
3	Arunachal Pradesh	0.3700	2.3620	1.2385
4	Assam	1.2665	1.8508	1.6515
5	Bihar	0.20	2.9767	1.1489
6	Chandigarh	0.05	0.6900	0.3459
7	Chhattisgarh	1.3619	4.1297	1.4002
8	Delhi	0.00	1.3621	1.4327
9	DNH & DD	0.20	0.2300	2.05
10	Goa	0.00	0.85	0.00
11	Gujarat	2.4111	3.1121	1.8697
12	Haryana	0.7552	2.3518	2.5818
13	Himachal Pradesh	0.9952	1.8335	1.7004
14	Jammu & Kashmir	0.05	0.4050	0.1457
15	Jharkhand	0.8933	0.6428	1.6029
16	Karnataka	1.415	3.6391	2.3453
17	Kerala	1.5774	4.1917	2.8048
18	Ladakh	-	-	0.00
19	Lakshadweep	0.00	3.76	0.00
20	Madhya Pradesh	0.45	3.9785	1.9767
21	Maharashtra	0.3389	1.0752	4.4171
22	Manipur	0.4621	1.8119	2.5308
23	Meghalaya	0.63	1.3490	1.2475
24	Mizoram	0.09	1.865	0.5770
25	Nagaland	0.82	1.02	1.2850
26	Odisha	0.00	3.742	0.2468
27	Puducherry	1.0529	2.4705	2.8416
28	Punjab	1.3408	1.4675	4.8761
29	Rajasthan	0.6656	2.4134	1.8216
30	Sikkim	0.23	1.2725	0.9199
31	Tamil Nadu	0.4096	3.3675	2.0354
32	Telangana	1.4165	3.2775	1.4590
33	Tripura	0.6520	2.4250	1.00
34	Uttar Pradesh	1.8596	2.7868	2.9007
35	Uttarakhand	1.0294	3.18	1.9667
36	West Bengal	0.9247	1.6368	2.2701
